



NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

for hearing.

Bench

12/3

On 21.5.8.02

Free copies of order dated 5.8.02 may be handed over to counsel for both sides.

14/8

14/8
82

Order dated 5.8.02

Learned counsel for the applicant has filed a Memo seeking permission to withdraw the O.A. as the Order of suspension of the applicant was revoked by DEN's No. Engg/A/Estt/D&A/M.B./95 dated 19.6.96. He has also filed a copy of Memorandum addressed to the applicant by the OS/Central/Cuttack dated 20.6.96, informing of revocation of the suspension from 19.6.96.

In their view of this matter and because of Memo filed by the applicant, the O.A. is dismissed as withdrawn. No cost.

Shri B. Tal, learned Senior Counsel for the respondents is present and has been informed, accordingly.

Sum
Member (A)

Je.
Member (J)